

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 04.

C.A.(CAA)/243(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **30.04.2024**

NAME OF THE PARTIES : **Abha Exports Private Limited**

For Applicant : Adv. Rajesh Shah i/b Rajesh Shah & Co.

Under Sec. 230 of the Companies Act.

ORDER

The above matter is listed for clarification today.

Heard the argument of Counsel for the Applicant and the matter is **Reserved**
for orders.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//